

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, YAVATMAL.

- Read:-
1. Hon'ble High Court Letter No. Insp-I/50/2021, dated 30<sup>th</sup> July 2021
  2. Hon'ble High Court SOP Circular dated 29-07-2021.

Outward No. 5663/2021  
District Court, Yavatmal  
Date 31/07/2021

OFFICE ORDER No. 506 /2021 DATED 31-07-2021

In view of directions issued by the Hon'ble High Court by its Circular under reference at Sr. No. 2, the undersigned, is passing the following order :-

1. All Courts in Yavatmal Judicial District shall start with the regular physical functioning as were functioning during the pre-pandemic days, with 100% attendance of Judicial officers and 100% attendance of Staff.
2. All the Bar Room/s or Canteen/s shall remain open.
3. In case of any single breach of any Covid-19 protocol, the Bar Room/s or Canteen/s will be closed.
4. All Courts in Yavatmal Judicial District only those advocates, witnesses, accused persons and party-in-persons whose matters are listed on that day's board or whose presence is required by the Court for any specific purpose like verification etc. will be permitted to have access in the Court building. No one should enter the Court halls unless their matter is called out and shall leave the Court premises as soon as hearing of their case / work is over.
5. All the safety/precautionary measures set forth by the Hon'ble High Court, Central / State Government and all Covid-19 appropriate behavior / protocols to be followed scrupulously.

This order shall take effect from **02-08-2021** and shall remain in force **until further order.**

All concerned to take note and act accordingly.



(V.P. Patkar)  
Principal District Judge,  
Yavatmal.

Dated 31-07-2021

**Copy forwarded with compliment :-**

- 1) The Collector, Yavatmal,
- 2) The Superintendent of Police, Yavatmal,
- 3) The Superintendent, Central Jail Yavatmal,
- 4) The District Judge-1 & A.S.J, Yavatmal/Pusad/Darwha/Kelapur,
- 5) The District Judge-2 & A.S.J, Yavatmal/Pusad,
- 6) The Judge, Family Court, Yavatmal,
- 7) The Adhoc District Judge-1 & A.S.J, Darwha,
- 8) The Extra Jt. District Judge & A.S.J, Yavatmal
- 9) The Member, Industrial Court, Yavatmal,

*[Handwritten Signature]*  
31 7 2021  
Principal District Judge,  
**Yavatmal.**

- 10) The Judge, Labour Court, Yavatmal,
- 11) The Asstt. Charity Commissioner, Yavatmal.
- 12) The Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha/Kelapur,
- 13) The Jt. Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha/Kelapur
- 14) The 2<sup>nd</sup> Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 15) The 3<sup>rd</sup> Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 16) The 4<sup>th</sup> Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 17) The Chief Judicial Magistrate, Yavatmal,
- 18) The Secretary, D.L.S.A., Yavatmal,
- 19) The Civil Judge (Jr.Dn.) & J.M.F.C., Wani/ Maregaon/ Ghatanji/Kalamb  
Babhulgaon/Ner/Digras/Mahagaon/Umarkhed/Arni/Zari Jamni/Ralegaon,
- 20) The Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/ Pusad/ Kelapur/Darwha  
/Arni/Wani/Digras/Umarkhed/Ralegaon,
- 21) The 2<sup>nd</sup> Jt. C.J.J.D.& J.M.F.C,Yavatmal/Pusad/Kelapur/Darwha/  
Umarkhed /Wani
- 22) The 3<sup>rd</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 23) The 4<sup>th</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/ Darwha,
- 24) The 5<sup>th</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 25) The 6<sup>th</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 26) The 7<sup>th</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 27) The 8<sup>th</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 28) The 9<sup>th</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 29) The 10<sup>th</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 30) The Extra Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 31) The President, Bar Association, Yavatmal/Pusad/Darwha/Kelapur/Wani/  
Maregaon/ Ghatanji/Kalamb/ Babhulgaon/Ner/Digras/Mahagaon  
/Umarkhed /Arni/Zari Jamni/Ralegaon,
- 32) The District Govt. Pleader, Yavatmal,
- 33) The Registrar, District Court, Yavatmal,
- 34) The Court Manager, District Court, Yavatmal
- 35) The Supdt. to C & F/ Judl. District Court Yavatmal.
- 36) The Asstt Supdt to Admn/R.R. Section, District Court, Yavatmal
- 37) The Bench Clerk to Principal District Judge, Yavatmal,
- 38) The Statistical Writer, District Court Yavatmal.
- 39) The Civil/Criminal Appellate Clerk District Court, Yavatmal.  
for information and necessary action.

*[Handwritten Signature]*  
31/7/2021  
By Order  
Registrar  
District Court, **Yavatmal.**